

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.09.2022 (WEDNESDAY)**

**COURT OF CHAIRPERSON**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 850 of 2022	Prasanta Chandra Rath & Ors. Vs. Surya Kanta Satapathy & Ors.  <b>With</b>	Abhishek Jain	Anirban Bhattacharya- R5 Balaram Pandit-R1
<b>2.</b>	Comp. App. (AT) (Ins) No. 869 of 2022	Prasant Chandra Rath & Ors. Vs. Surya Kanta Satapathy & Ors.	Abhishek Jain	Balaram Pandit-R1 Anirban Bhattacharya- R5
<b>3.</b>	Comp. App. (AT) (Ins) No. 946 of 2022	Arete Services Pvt. Ltd. Vs. Soma Networks Software Engineering Pvt. Ltd.	Mani B. Sinha	
<b>4.</b>	Comp. App. (AT) (Ins) No. 980 of 2022	Ritu Tandon Vs. Rain Automotive India Pvt. Ltd.	Nakul Mohta	
<b>5.</b>	Comp. App. (AT) (Ins) No. 1012 of 2022	Sunil Yadav Vs. Mayuri Fincap Private Ltd. & Ors.	Richa Singh	Abhijeet Sinha Iswar Mohaptra Aditya-R1
<b>6.</b>	Comp. App. (AT) (Ins) No. 1024 of 2022 & I.A. No. 2956 of 2022 <b>(With Defects)</b>	Milind Pires Vs. Sunil Chandrao Marne & Anr.	Agam H Maloo	Abhijeet Sinha R. K. Ruhil-R1 Ravi Raghunath-R2

### **For Admission (After Notice)**

<b>7.</b>	Comp. App. (AT) (Ins) No. 1097 of 2021	Sajan Kumar Satish Kumar Vs. Archon Powerinfra India Pvt. Ltd.	Subodh Kumar	Henna George Arjun Sheth Rajiv Chawla
<b>8.</b>	Comp. App. (AT) (Ins) No. 45 of 2022	Magadh Spun Pipe Ltd. Vs. State Bank of India	Dushyant	PBA Srinivasan Parth Tandon Nikita Ross-R1

9.	Comp. App. (AT) (Ins) No. 180 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Roma Unicon Designex Consortium Successful Resolution Applicant (Through Its SPV- Roma Urban Dream Projects Private Limited) Through Its Authorised Representative Mr. Suresh Kumar Gupta  <b>With</b>	U. N. Singh	Abhishek Anand-R1 Ashish Makhija Ashish Makhija
10.	Comp. App. (AT) (Ins) No. 629 of 2022	Greater Noida Industrial Development Authority (GNIDA) through Its Chairman Vs. Earth Infrastructures Limited through RP Akash Singhal & Anr.  <b>With</b>	Manish K Srivastava	Ashish Makhija Akanksha Vasudeva-R1 Sandeep Bhuraria Paarijaat Singh-R2
11.	Comp. App. (AT) (Ins) No. 630 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Earth Infrastructures Limited through RP & Anr.	Manish K Srivastava	Ashish Makhija Akanksha Vasudeva-R1 Abhishek Anand Viren Sharma Prateek Kushwaha-R2
12.	Comp. App. (AT) (Ins) No. 187 of 2022	Shreeraj Marcomm Co Pvt. Ltd. Vs. Mohan Insurance & Financial Consultancy Pvt. Ltd.	Sangeeta Agarwal	Vivek Jhunjhunwala Ajay Bhargava
13.	Comp. App. (AT) (Ins) No. 318 & 319 of 2022	Chhota Vs. Kashi Vishwanathan Sivaraman & Anr.  <b>With</b>	Akhilesh Kalra	Aditya Gauri Amar Vivek-R1
14.	Comp. App. (AT) (Ins) No. 728 of 2022	Singhi Infrapower Projects Pvt. Ltd. Vs. Kashi Viwanathan Sivaraman Liquidator of Haridwar Iron & Ispat Rollings Ltd.	Rajeev Aggarwal	Abhinav Tyagi Amar Vivek-R1
15.	Comp. App. (AT) (Ins) No. 339 of 2022	Anand Singh Vs. Harshad Shamkant Deshpande, Resolution Professional for Transport Solutions Pvt. Ltd. & Ors.	Aaditya Pande	Harshad Deshpande- R1 Avinash R Khanolkar-R3
16.	Comp. App. (AT) (Ins) No. 436 of 2022	Vinita Agarwala & Ors. Vs. Power Pack Steel Industries Pvt. Ltd.	Shruti Agarwal	Saswat Acharya Subham Agarwal

17.	Comp. App. (AT) (Ins) No. 570 of 2022	Small Industries Development Bank of India (SIDBI) Vs. Vivek Raheja & Anr.	Ankit Sharma	Vivek Raheja-RP S.K. Sharma-R2 Karan Gandhi
18.	Comp. App. (AT) (Ins) No. 616 of 2022	Pujita Supplier Ltd. Vs. Priority Vyapar Pvt. Ltd.	Dr. Anurag Kr. Agarwal	Meenakshi Manot Saubhik Chowdhury Priyata Chakraborty
19.	Comp. App. (AT) (Ins) No. 652 of 2022	Nitin Ramachandra Jadhav & Ors. Vs. Vijendra Kumar Jain	Tuhina Mishra	Udita Singh Sahl Chandra
20.	Comp. App. (AT) (Ins) No. 692 of 2022	Manav Investment & Trading Company Ltd. Vs. SRF Ltd. & Anr.	Ankit Virmani	Kunal Mimani
21.	Comp. App. (AT) (Ins) No. 694 of 2022	Sheershak Agarwal Vs. Hind Tradex Ltd. & Anr.	Vinay Shukla	Mohit Chaudhary Imran Ali-R1 Vikky Dang-R2
22.	Comp. App. (AT) (Ins) No. 856 of 2022	Archita Infraprojects Proprietor Chetraj N. Khadka Vs. Dighi Ports Ltd. & Anr.	Jitender Chaudhary	
23.	Comp. App. (AT) (Ins) No. 868 of 2022	Amogh Sabharwal Suspended Director of Sammi Electronics India Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Anr.	Pallav Saxena	Pooja Mahajan Jasveen Kaur
24.	Comp. App. (AT) (Ins) No. 873 of 2022	YES Bank Ltd. Vs. Jaypee Healthcare Ltd.	Shardul S. Shroff	Divyanshu Gupta
25.	Comp. App. (AT) (Ins) No. 882 of 2022	Base Realtors Pvt. Ltd. Vs. Grand Realcon Pvt. Ltd.	Rishabh Sachdeva	Jeevesh
26.	Comp. App. (AT) (Ins) No. 924 of 2022	Rourkela Steel Syndicate Vs. Metistech Fabricators Pvt. Ltd.	Milan S. Negi	

**For Hearing**

27.	Comp. App. (AT) (Ins) No. 240 of 2022	Citi Securities & Financial Services Pvt. Ltd. Vs. Sudip Bhattacharya Resolution Professional of Reliance Naval & Engineering Ltd. & Anr.	Mahesh Agarwal	Ashish Prasad Dhrupad Vaghani Prachi Johri-R1 Naveli Reshamwalla Ajiz MK Manmeet Singh
28.	Comp. App. (AT) (Ins) No. 739 of 2022	Rahul H. Mehta Vs. Gajendra Investment Ltd. & Anr.	Malak Bhatt	Dhruv Gautam Susy George Rajesh Kr. Mittal

**02:00 PM**

**For Admission (After Notice)**

29.	Comp. App. (AT) (Ins) No. 542 of 2022	Umesh Suppliers Pvt. Ltd. Vs. Vijay P. Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Tishampati Sen	Kunal Kanungo Chaitanya Nikte-R1 Kunal Kanungo Atishay Jain-R2 Devarajan Raman Nishit Dhruva-R4
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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**